

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**

**SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - JUNIOR CIVIL JUDGES** – Direction to 50 Junior Civil Judges of XXIV Basic Course except Smt. Nidhi Raj, now undergoing training virtually at Telangana State Judicial Academy, Secunderabad, to report at the Telangana State Judicial Academy, Secunderabad to undergo the remaining Part-II Mid-Term Practical Training from 01.10.2020 onwards – **ORDERS - ISSUED.**

**READ:** 1. High Court's proceedings Order ROC No.92/2020-B.Spl., dated 09.01.2020.  
2. Letter ROC NO.38/2020/TSJA-Secunderabad, dated 18.03.2020 of Director, Telangana State Judicial Academy, Secunderabad.  
3. High Court's proceedings Order ROC No.92/2020-B.Spl., dated 19.03.2020.  
4. Letter ROC NO.38/2020/TSJA-Secunderabad, dated 21.09.2020 of I/c. Director, Telangana State Judicial Academy, Secunderabad.

**ORDER ROC.No. 92/2020-B.SPL., DATED:23.09.2020.**

**The High Court is pleased to pass the following Orders:**

All the 50 Junior Civil Judges of XXIV Basic Course, who are now undergoing training virtually except Smt Nidhi Raj, as shown in the Annexure are hereby directed to report before the Director, Telangana State Judicial Academy, Secunderabad, on 01.10.2020 at 8.00 a.m., to undergo remaining Part-II Mid-Term Practical Training.

The Director, Telangana State Judicial Academy, Secunderabad, is hereby informed that Smt Nidhi Raj, Junior Civil Judge, Thungathurthy, Nalgonda District, is granted Maternity Leave for 180 days from 17.07.2020 to 12.01.2021, as such the said officer was exempted from undergoing the remaining training programme. The Director, Telangana State Judicial Academy, Secunderabad, shall include the name of Smt. Nidhi Raj, in the next batch of Basic Course i.e., after expiry of her maternity leave.

The trainee Junior Civil Judges of XXIV Basic Course as shown in the Annexure will be under the control of the Director, Telangana State Judicial Academy, Secunderabad, during their training period.

  
**REGISTRAR GENERAL**  
23.09.2020

To:

1. The Officers concerned.
2. The Director, Telangana State Judicial Academy, Secunderabad.
3. The Chief Judge, City Civil Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad
5. The Chief Judge, City Small Causes Court, Hyderabad.
6. The Prl. Special Judge for C.B.I. Cases Cases, Hyderabad.

7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
- |                 |                |             |
|-----------------|----------------|-------------|
| a) Adilabad     | b) Karimnagar  | c) Khammam  |
| d) Mahabubnagar | e) Medak       | f) Nalgonda |
| G) Nizamabad    | h) Ranga Reddy | i) Warangal |
9. **THE I ADDL. DISTRICT AND SESSIONS JUDGES :**
- a) I Addl. Metropolitan Sessions Judge, Hyderabad.
- b) Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
- |                 |               |             |
|-----------------|---------------|-------------|
| c) Adilabad     | d) Karimnagar | e) Khammam  |
| f) Mahabubnagar | g) Medak      | h) Nalgonda |
| i) Nizamabad    | j) Warangal   |             |
10. The Pay and Accounts Officer, Hyderabad.
11. **THE DISTRICT TREASURY OFFICERS :**
- a) Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
- |                 |               |             |
|-----------------|---------------|-------------|
| b) Adilabad     | c) Karimnagar | d) Khammam  |
| e) Mahabubnagar | f) Medak      | g) Nalgonda |
| h) Nizamabad    | i) Warangal   |             |
12. **THE SECTION OFFICERS :**
- |                            |                     |                     |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |
- High Court for the state of Telangana at Hyderabad.
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<b>ANNEXURE</b>	
<b>SL NO.</b>	<b>NAME OF THE OFFICER WITH DESIGNATION</b>
1.	<b>MS. TADURU MAHATHI VAISHNAVI,</b> I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Mancherial, Adilabad District.
2.	<b>MS. SWATHI BHAVANI POTLA,</b> I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.
3.	<b>MS. ANUSHA OTTURI,</b> Additional Junior Civil Judge -cum-Additional Judicial Magistrate of First Class, Nirmal, Adilabad District.
4.	<b>MS. DEEPA KASARAGADDA,</b> I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Kothagudem, Khammam District.
5.	<b>MS. SRINIJA KOHIRKAR,</b> Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act-cum-IV Addl. Junior Civil Judge, Karimnagar.
6.	<b>SRI PRATEEK SIHAG,</b> II Additional. Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Jagtial, Karimnagar District.
7.	<b>MS. THIRUCHINAPALLI S P BHARGAVI,</b> I Additional Junior Civil Judge, Godavarikhani, Karimnagar District.
8.	<b>SRI SRIDHAR MANDHANI,</b> Additional Junior Civil Judge, Manthani, Karimnagar District.
9.	<b>MS. NIHARIKA JUTTUR,</b> I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Jagtial, Karimnagar District.
10.	<b>MS. G.S.L PRIYANKA,</b> II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class, Godavarkhani, Karimnagar District.
11.	<b>SRI MUKESH JANAMANCHI,</b> Addl. Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Yellandu, Khammam District.
12.	<b>SRI YASHWANT SINGH,</b> Special Judicial Magistrate of First Class, (Mobile) for trial of cases under PCR Act-cum-I Addl. Junior Civil Judge, Adilabad.
13.	<b>SMT. SHIRISHA KATKOJWALA,</b> Special Judicial Magistrate of First Class, Excise Court, Mahabubnagar.
14.	<b>MS. KEERTHI CHANDRIKA REDDY DEVARAPALLI,</b> Judicial Magistrate of First Class, Special Mobile Court (PCR), Nalgonda.
15.	<b>SRI SAI KIRAN KASAMALA,</b> Junior Civil Judge-cum-Special Judicial Magistrate of First Class -cum- Additional Junior Civil Judge, Medak.
16.	<b>SRI S H R TEJA CHAKRAVARTHI MALLA,</b> I Addl. Junior Civil Judge, Miryalguda, Nalgonda District.
17.	<b>MS. BHAVYA KOVI,</b> Judicial Magistrate of First Class, Special Mobile Court, Nizamabad.
18.	<b>MS. NISHKA PATRUDU GUMMALLA,</b> Judicial Magistrate of First Class, Special Mobile Court, Warangal.

19.	<b>SMT. MOUNIKA PONNAPALLI,</b> II Additional Junior Civil Judge, Khammam.
20.	<b>MS. PUJITHA VENKATA HYMA NERALLA,</b> III Additional Junior Civil Judge, Khammam.
21.	<b>MS. SUMAN GREWAL,</b> Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Cases-cum-III Additional Junior Civil Judge, Mancherial, Adilabad District.
22.	<b>MS. APARNA MALLADI,</b> Additional Junior Civil Judge, Bodhan, Nizamabad District.
23.	<b>MS. PENUMALA GOPIKA NAGA SRAVYA,</b> III Addl. Junior Civil Judge, Warangal.
24.	<b>MS. SHEREENA MOHD,</b> Addl. Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Asifabad, Adilabad District.
25.	<b>MS. GAYATHRI VEMUGADDA,</b> Additional Junior Civil Judge, Gadwal, Mahabubnagar District .
26.	<b>SMT. SANTHI SONI NOOTHAKKI,</b> I Addl. Junior Civil Judge (Juvenile Court)-cum-I Addl. Judicial Magistrate of First Class, Khammam.
27.	<b>SRI DEVENDRA BABU D,</b> Special Judicial Magistrate of First Class (Excise Court) Sangareddy, Medak District.
28.	<b>SMT. T DURGA RANI KALIDINDI,</b> Addl. Junior Civil Judge, Ramannapet, Nalgonda District.
29.	<b>SRI AJAY ULLAM,</b> Addl. Junior Civil Judge, Devarakonda, Nalgonda District.
30.	<b>MS. RACHARLA SHALINI,</b> Addl. Junior Civil Judge, Armoor, Nizamabad District.
31.	<b>SRI VENKATESH DURVA,</b> Addl. Junior Civil Judge-cum-Spl. Judicial Magistrate of First Class Mobile Court, Kamareddy, Nizamabad District.
32.	<b>SMT. GIRIJA TIRANDASU,</b> Junior Civil Judge, Bichkonda, Nizamabad District.
33.	<b>SMT. HIMABINDHU GOLLA,</b> Junior Civil Judge, Bellampalli, Adilabad District.
34.	<b>MS. CHAITANYA ANGARI,</b> Junior Civil Judge, Achampet, Mahabubnagar District.
35.	<b>SMT. SARITHA MATTA,</b> IV Addl. Junior Civil Judge, Warangal.
36.	<b>SRI RAMACHANDRARAO NADENDLA,</b> Junior Civil Judge, Mulug, Warangal District.
37.	<b>MS. ANITHA DAMODAR RAPOL,</b> V Addl. Junior Civil Judge, Warangal.
38.	<b>SRI GOUSE PASHA MD,</b> Principal Junior Civil Judge, Bodhan, Nizamabad District
39.	<b>SRI DHEERAJ KUMAR DAMERA,</b> Addl. Junior Civil Judge-cum-Addl. Judicial Magistrate of First Class, Madhira, Khammam District.
40.	<b>SMT. SRAVANA SWATHI CHINTADA,</b> Addl. Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Sathupalli, Khammam District



41.	<b>MS. SWARUPA KAATAM,</b> Junior Civil Judge, Nagarkurnool, Mahabubnagar District.
42.	<b>MS. PRIYANAKA SIRICILLA,</b> Junior Civil Judge, Narayankhed, Medak District.
43.	<b>MS. KAVYA JADA,</b> Junior Civil Judge, Nakrekal, Nalgonda District.
44.	<b>SRI JADA VINEEL KUMAR,</b> Junior Civil Judge, Vemulavada, Karimnagar District.
45.	<b>MS. SOUNDARYA KUSHANAPALLI,</b> I Additional. Junior Civil Judge (Juvenile Court), Nizamabad.
46.	<b>SRI PRITHVI RAJ D T,</b> Addl. Junior Civil Judge, Jangaon, Warangal District.
47.	<b>SRI DILIP KUMAR NAIK S R</b> Additional. Junior Civil Judge, Parkal, Warangal District
48.	<b>SMT. NEELIMA MUDDASANI,</b> II Addl. Judicial Magistrate of First Class, Kothagudem, Khammam District
49.	<b>SRI ARIF SHAIK,</b> Judicial Magistrate of First Class for Railways, Khazipet, Warangal District.
50.	<b>SMT. MADHAVI VINUKONDA,</b> II Addl. Junior Civil Judge, Miryalguda, Nalgonda District.

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